foodgrains will be allotted for meeting the requirements of that State?

SHRI SUKH RAM: Last year, we had sufficient stock and liberal allocations were made to that State. But this year, as the hon. House is aware that on account of the acute or severe droughts and floods, the off take was of a higher order.

Now we need to conserve the stocks. So in view of this the allocation policy has been rationalised.

As far as Kerala is concerned, under that rationalisation scheme or policy, we are allocating among other considerations, only on the basis of the off take by that particular State.

For instance, as far as Kerala is concerned, in the month of December, their rice allotment was 145 thousand tonnes against an off take of 131 thousand tonnes. Similarly, for January, against an allotment of 145 thousand tonnes, the off take was 144 thousand tonnes. I do not have the figures for the month of March, but I can assure the House that whatever had been off-take of the State, the allocation is made on the basis of that.

SHRI SOMNATH RATH: The hon. Minister has replied that there was no shortfall of procurement.

I would like to know from the hon. Minister whether the Orissa Government has requested the Centre to supply sufficient rice since there is acute drought in the State? Is it a fact that in spite of constant requests of the Orissa Government, only one-fourth of demand is met. I would like to know from the hon. Minister whether the Government is going to meet the full demand of Orissa as the people are suffering under acute drought?

SHRI SUKH RAM: The position of Orissa is also on the same footing. Against an allocation of 30 thousand tonnes of rice in the month of January, the off take was 18.7 thousand tonnes.

Now keeping in view the demand and scarcity conditions prevailing in that State, I have increased some quantity for the next month.

Diversification of Activities by NDDC

- *637. SHRIMATI GEETA MUKHER-JEE: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether the National Dairy Development Corporation (NDDC) propose to diversify its activities into the power generation sector; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE OF AGRICULTURE DEPARTMENT AND COOPERATION IN THE MINIS-TRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir. The National Dairy Development Board (NDDB) propose to diversify its activities into power generation sector.

(b) A proposal to set up rural electricity cooperatives covering Kheda District of Guiarat is under their consideration.

SHRIMATI GEETA MUKHERJEE: It is rather interesting that Dairy Development Corporation is diversifying even to the power sector.

First of all I would like to know, has the inspiration come from the fact that Gujarat State Electricity Board is having 35 per cent transmission loss. Therefore it is expected that they cannot do anything better and this Dairy Development Corporation was brought into the picture to do something better. Secondly, it has been said that a proposal is under consideration for rural electricity cooperatives—not cooperative; that means many cooperatives—covering Kheda district; but I see here a statement by Mr. Kurien where he says that it is in Khaira district, on an experimental basis. that a cooperative is being thought of. So. would the Minister kindly enlighten me about the details—of the inspiration and also the present position of the project?

SHRI SHYAM LAL YADAV: It is true that a request from the Government of Gujarat came to the Dairy Board; and on that request, they have started thinking over this matter. But at the present stage, it is just at a conceptual level, and no specific project has been drawn.

Secondly, it is true that this Board organizes its activities through cooperatives.

They have some experience in this matter in some of the States; 2 or 3 cooperatives have been organized for rural electrification. So, it is on that basis. But at present, I can say that it is just at a conceptual level. No detail has been worked out.

SHRIMATI GEETA MUKHERJEE: Anyway, at this conceptual level it seems that the Chairman of NDDB has gone quite far and given us details of the project which is being drawn up...(Interruption).

SHRI INDRAJIT GUPTA: They are conceiving something.

PROF. MADHU DANDAVATE: That is delivery.

SHRIMATI GEETA MUKHERJEE: Anyway, it means that there is something which is not being said straightaway.

So, my second question is this: to whomsoever you may entrust—to this National Dairy Development Board or anybody else—whether they do dairy or power, perhaps one thing is essential, viz. that their relationship with the workers should be at a good level. Is the Minister aware of the fact that in this National Dairy Development Board, even on 23rd December last, workers had to demonstrate under the call of the National Dairy Employees Federation, in respect of many complaints of victimization and harassment of workerscomplaints which included the one that 31 workers were retrenched by one sentence some time back; and nothing has come out of that ?

PROF. MADHU DANDAVATE: Were they diverted for power generation? (Interruption)

SHRIMATI GEETA MUKHERJEE: Is this kind of power i.e. victimization and harassment of workers going to be taken into Gujarat? I would like to know this.

SHRI SHYAM LAL YADAV: The Dairy Board has been doing excellent work. No doubt its main job is to do dairy work. But along with that, it has been doing some very good work regarding fruits and vegetables. They have been doing it in Delhi; then, oilseeds and vegetable oil projects they have done. They are taking up some other

projects also. But I do not think there is any victimization of workers.

SHRI INDRAJEET GUPTA: Will you look into this?

SHRI SHYAM LAL YADAV: Yes, I know. I am replying to what the hon. Member referred to in the first part of her question. In the second part of her question, she has said that there were some demonstrations. Nowadays, you know that this is a routine work viz. that workers, wherever they work, whatever salaries they get, they just go on organizing demonstrations and alleging victimization. Such things have not come to our notice. It has not come to our notice. If such things come to our notice, we shall certainly look into them.

SHRIMATI GEETA MUKHERJEE: Sir, what would be the routine demonstration of a Minister if he does not get the salary for nine months? (Interruptions)

PROF. N.G. RANGA: May I seek your permission to congratulate the hon. Member Shrimati Geeta Mukherjee on her recovery from a very serious illness and also express our admiration of her sense of duty in coming here soon after her recovery? (Interruptions)

SHRI ANIL BASU: In his reply, the Minister has said that the Indian Dairy Development Corporation is examining the setting up of rural electricity corporations in the State of Gujarat. The rural electricity cooperatives are generally engaged in the distribution of power, and not its generation. I would like to know whether in this specific field in Gujarat, NDDB is taking up the setting up of power projects in Gujaratis it for generation or for distribution?

SHRI SHYAM LAL YADAV : All these things are just at the conceptual level. We cannot say definitely what is going on. But it is one of the main jobs.

SHRI ANIL BASU: What is the concept—distribution or generation power?

SHRI SHYAM LAL YADAV : That is the biggest problem.

PROF. MADHU DANDAVATE; There is no delivery system.

SHRI ANIL BASU: You talk of delivery system here.

SHRI C. MADHAV REDDI: Would the government permit at the conceptual level NTPC to set up a dairy?

SHRI SHYAM LAL YADAV: If we receive a proposal, than we shall consider it.

[Translation]

SHRI BALWANT SINGH RAMOO-WALIA: Mr. Deputy Speaker Sir, National Dairy Development Corporation proposes to diversify its activities. But the milk supply is declining day by day. Private suppliers are buying milk at Rs. 3.50 a litre and selling it at Rs. 7.50. When Shri Shaikh, Managing Director, Mother Dairy was asked about the shortfall in milk supply, he cited scarcity of water and fodder as reasons...

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): It has been reported in the Press. It is about electricity.

SHRI BALWANT SINGH RAMOO-WALIA: If it has been reported in the Press, I shall leave it. I only want to ask if the Government propose to increase the price of milk in Delhi.

SHRI SHYAM LAL YADAV: No such proposal is under the consideration of the Government.

[Translation]

Sound and Light Programme at Chittorgarh fort

*640. PROF. NIRMALA KUMARI SHAKTAWAT: Will the Minister of TOURISM be pleased to state:

- (a) whether Government have received any proposal from Rajasthan Government for starting sound and light programme at Chittorgarh fort to make it a centre of tourist attraction;
- (b) if so, the time by which this programme is likely to be arranged at Chittorgarh fort;
- (c) whether there are any other proposals under consideration to make

Chittorgarh a centre of tourist attraction;

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDAR GOMANGO): (a) The Ministry of Tourism has received no such proposal.

- (b) Does not arise.
- (c) and (d). The Ministry have approved in principle a proposal for floodlighting of Chittorgarh Fort.

PROF. NIRMALA KUMARI SHAKTAWAT: Hon. Deputy Speaker, Sir, I would like to request the hon. Minister through you that every year the number of tourists coming to India touches a new low. From the point of view of world tourism only 0.4% of international tourists have India on their itinerary. The Government does not have any proposal for the development of important tourist centres in the country. Chittorgarh fort is a place of tourist attraction. The ramparts of the fort remind us of its glorious past; a past where there is valour of Padmini, sacrifice of Pannabai and devotional music of Meera. That such a fort should remain devoid of a sound-and-light programme is certainly a matter of regret. Secondly, I want to know whether the Government will be willing to consider a proposal by the Rajasthan Government towards this end?

SHRI GIRIDHAR GOMANGO: Sir. the Rajasthan Government had sent three proposals-Jaipur, Jaisalmer and Chittorgarh Forts. The Maharana Jodhpur's proposal was approved and the Government sanctioned Rs. 5 lakhs. About the sound-and-light programme, Sir, on examining that proposal considered floodlighting of Chittorgarh fort. In keeping with its policy, the Government agreed to the proposal of spot-lighting the Chittorgarh fort. At the time this proposal was approved, the estimated expenditure was Rs. 13 lakh 58 thousand. Now the revised estimates have raised the amount to Rs. 16 lakh 42 thousand. This is the only plan in the current financial year and the Government is considering to sanction it.

PROF. NIRMALA KUMARI SHAKTAWAT: I would like to thank